

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

FRIDAY, THE 08<sup>TH</sup> DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9796 OF 2020

PETITIONERS:-

1. DR. P. RAJENDRAN NAIR,  
PRINCIPAL, UNIVERSITY INSTITUTE OF TECHNOLOGY,  
REGIONAL CENTRE, MANNAR (UNIVERSITY OF KERALA),  
ALAPPUZHA DISTRICT.
2. PROF: ANDREWS T.I., PRINCIPAL,  
UNIVERSITY INSTITUTE OF TECHNOLOGY,  
REGIONAL CENTRE, NEYYATTINKARA,  
(UNIVERSITY OF KERALA),  
THIRUVANANTHAPURAM DISTRICT.
3. PROF: NINAN P.V.,  
PRINCIPAL, UNIVERSITY INSTITUTE OF TECHNOLOGY,  
REGIONAL CENTRE, KOTTARAKARA,  
(UNIVERSITY OF KERALA), KOLLAM DISTRICT.
4. PROF: JOHN M. GEORGE,  
PRINCIPAL, UNIVERSITY INSTITUTE OF TECHNOLOGY,  
REGIONAL CENTRE, ADOOR, (UNIVERSITY OF KERALA),  
PATHANAMTHITTA DISTRICT.
5. DR. GEORGE VARGHESE,  
PRINCIPAL, UNIVERSITY INSTITUTE OF TECHNOLOGY,  
REGIONAL CENTRE, MANNADI,  
(UNIVERSITY OF KERALA), KOLLAM DISTRICT.

BY ADVS. SRI. DR. K.P. SATHEESAN (SR.),  
SRI.P. MOHANDAS,  
SRI. K. SUDHINKUMAR,  
SRI.S.K. ADHITHYAN,  
SRI.SABU PULLAN &  
SRI.GOKUL D.SUDHAKARAN.

RESPONDENTS:-

1. STATE OF KERALA, REPRESENTED BY  
THE PRINCIPAL SECRETARY,

HIGHER EDUCATION DEPARTMENT,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM - 695 001.

2. UNIVERSITY OF KERALA,  
REPRESENTED BY ITS REGISTRAR,  
KERALA UNIVERSITY P.O.,  
THIRUVANANTHAPURAM - 695 034.

3. THE REGISTRAR,  
UNIVERSITY OF KERALA,  
KERALA UNIVERSITY P.O.,  
THIRUVANANTHAPURAM - 695 034.

4. THE DIRECTOR,  
DIRECTORATE OF MANAGEMENT,  
TECHNOLOGY AND TEACHER EDUCATION (DOMTEC),  
UNIVERSITY OF KERALA, KERALA UNIVERSITY P.O.,  
THIRUVANANTHAPURAM - 695 034.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
08.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**ORDER**

Admit.

The learned Government Pleader takes notice for R1.

The learned Standing Counsel takes notice for R2 to R4.

Post along with WP(C) No. 143/2020 on 18.05.2020.

**GOPINATH P.  
JUDGE**

ncd

APPENDIX

PETITIONERS EXTS:

EXT. P1:- TRUE COPY OF THE NOTIFICATION NO. AD. A.VII. 2.6719/2011 DATED 20-01-2012 ISSUED BY THE 3<sup>RD</sup> RESPONDENT

EXT. P2:- TRUE COPY OF THE NOTIFICATION NO. AD.A. VII. 2. 503/2012 DATED 16-03-2012 ISSUED BY THE 3<sup>RD</sup> RESPONDENT

EXT. P3:- TRUE COPY OF THE APPOINTMENT ORDER ISSUED TO THE FIRST PETITIONER BY THE 3<sup>RD</sup> RESPONDENT AS MEMO NO. AD.A.VII.2.9008/2013 DATED 3-7-2013

EXT. P4:- TRUE COPY OF THE CIRCULAR NO. ACAD. A4/ MISC / 20663 /2018 DATED 6-6-2019 ISSUED BY THE KANNUR UNIVERSITY

EXT. P5:- TRUE COPY OF THE ORDER NO. AD.A.VII.2.9027/2013 DATED 23-06-2017 ISSUED BY THE 3<sup>RD</sup> RESPONDENT

EXT. P6:- TRUE COPY OF THE ORDER NO. AD.A.VII (A) /DOCTEC- AGE LIMIT/2019 DATED 9-10-2019 ISSUED BY THE 3<sup>RD</sup> RESPONDENT

EXT. P7:- TRUE COPY OF THE ORDER NO. 1187/2020/UOK DATED 5-5-2020 ISSUED BY THE 3<sup>RD</sup> RESPONDENT